CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 525/97

Thursday, this the 8th day of October, 1998.

CORAM:

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HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

M. Divakaran,
S/o. Kunhikannan,
Kanakkary House,
Kaithery, Nirmalagiri P.O.,
Casual Lapourer,
Office of the Junior Telecom Officer,
Korthuparampa.

... Applicant

By Advocate Mr. M.R. Rajendran Nair

Vs.

- The General Manager, Telecom, Kannur.
- The Chief General Manager, Telecom, Kerala Circle, Trivandrum.

... Respondents

By Advocate Mr. Sunil Jose, ACGSC

The application having been heard on 8.10.98, the Tribunal on the same day delivered the following:

ORDER

The learned counsel appearing for the applicant submitted that this O.A. can be closed permitting the applicant to approach the Department if he is so advised.

2. Accordingly, the O.A. is closed. The applicant is at liberty to approach the Department if so advised. If the applicant approaches the Department, the Department shall consider the case of the applicant on merits bearing in mind the position as to the recruitment of fresh casual mazdoors and also availability of work. No costs.

Dated the 8th day of October, 1998.

A.M. SIVADAS JUDICIAL MEMBER